

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.421
Appeal No. 40/252/ND/2023

IN THE MATTER OF:

Sushil Kumar &Ors.	...	Appellant
Versus		
M/s Victorian Buildwell Private Limited &Anr.	...	Respondent

Under Section 252(3).

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	Adv. Anurag Dhyani, Adv. Divyansha
For the Respondent	:	
For the RoC	:	Adv. Jyoti Khurana

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **07.05.2024**.

Sd/-
(Court Officer)